

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.-315**

Appeal No. 784/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 26 (4)

....Applicant

**Vs**

ROC (M/s Vision HR Services Pvt Ltd)

....Respondent

**SECTION**

Under Section-252

Order delivered on 28.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant


: Ms. Bhawna Singh for IT Deptt.

For the Respondent

: Ms. Sweety Khattar Kumar, Ld. ARoC

**ORDER**

Ld. Counsel for Income Tax Department has put in appearance and submitted that she has already filed the affidavit of service. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case on **29.01.2020**.

  
(K.K. VOHRA)  
MEMBER (T)

(Khushboo)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)